

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th August, 2018

No.HC.VII-120/2017 / 4865 /A. Shri Arupjyoti Gogoi, Office Peon, Office of the Sub-Divisional Judicial Magistrate (M), Rangia, Kamrup, is transferred against the vacant post of Office Peon in the Office of the District and Sessions Judge, Dhemaji.

Shri Gogoi will join at his new place of posting immediately.

N.B. The concerned employee will not be entitled to claim TA and DA as the transfers is made on his request.

By Order,

Sd/- M.K. Kalita,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-120/2017 / 4866 - 4877 /A.

Dated 20.08.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, Dhemaji for information and necessary action.
5. The Chief Judicial Magistrate, Kamrup, Amingaon. He is requested to release Shri Arupjyoti Gogoi in order to enable him to join his new place of posting immediately.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati.
- ✓ 9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Arupjyoti Gogoi, Office Peon, Office of the Sub-Divisional Judicial Magistrate (M), Rangia, Kamrup.


REGISTRAR (VIGILANCE)